

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 25.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.250/9/HDB/2020
NAME OF THE COMPANY	Acquaint Engineers and Infrastructure (P) Ltd
NAME OF THE PETITIONER(S)	Ch Raja Babu
NAME OF THE RESPONDENT(S)	Acquaint Engineers and Infrastructure (P) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference.
2. Mrs. JVL Bharathi, counsel for the Petitioner appeared through video conference.
3. No representation on behalf of the Respondent.
4. As seen the order dated 24.09.2020, one Mr Upendra, representing Corporate Debtor appeared through video conference and stated that they are making efforts for settling the matter.
5. Counsel for the Petitioner stated that there is no approach by the Respondents for settling the matter as stated earlier.
6. Matter adjourned finally for hearing submissions.
7. Counsel for the Petitioner is directed to inform next date of hearing to the other side.
8. Put up the matter on 18.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL